

SPECIAL BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/623(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	BANK OF INDIA VS SURYADEEP MULTIPURPOSE COLD STORAGE LLP
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For the RP

Mr. Balaram Pandit, Adv.

ORDER

1. Ld. Counsel for the RP present.
2. Ld. Counsel for the RP seeks one week time to file its progress report. Time is allowed.
3. Post this matter on **10.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**